

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHAH GROUP BUILDERS LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shah Group Builders Limited
2.	Date of incorporation of corporate debtor	27/06/2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai (MH)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101MH2005PLC154243
5.	Address of the registered office and principal office (if any) of corporate debtor	323 -329, Arenja Corner Plot No 71 Sector 17 Vashi, Navi Mumbai, Maharashtra, 400705
6.	Insolvency commencement date in respect of corporate debtor	Date of Order – 03/01/2024 Date of Intimation to IRP – 06/01/2024
7.	Estimated date of closure of insolvency resolution process	04/07/2024
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional	CMA Srigini Rajat Naidu IBBI Regn No: IBBI/IPA-003/IP-N000137/2018/11513
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: Block No. 11-12, First floor, Mount Annex, Opp. Oriental Insurance Co., Mount Road, Ext. Sadar, Nagpur – 440001 Email- rajat_naidu@yahoo.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	CMA Srigini Rajat Naidu 1502-Ved Solitaire, Cement Road, Dharampeth Extension, Shivaji Nagar, Nagpur (MH) – 440010 Email: shahgroupbuilderscirp@gmail.com
11.	Last date for submission of claims	20/01/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Class-1-Unit Holders/Allottees under Real Estate Project

13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<p>1. Mr. Anil Vaidya Regn No: IBBI/IPA-002/IP-N00067/2017-2018/10145</p> <p>2. Mr. Prashant Jain Regn No: IBBI/IPA-001/IP-P01368/2018-2019/12131</p> <p>3. Ms. Neeraja Kartik Regn No: IBBI/IPA-001/IP-P01445/2018-2019/12137</p>
14.	(a) Relevant Forms (b) Details of authorized representatives are available at:	<p>Web link: https://www.ibbi.gov.in/home/downloads</p> <p>Physical Address:</p> <p>1. Mr. Anil Vaidya Plot No. 107, S.No. 62/65, Mahatma Society, Bhusari Colony, Kothrud ,Pune,Maharashtra ,411038 Email.id: anilvaidya38@gmail.com</p> <p>2. Mr. Prashant Jain A501, Shanti Heights, Plot No. 2,3,9B/10 , Sector 11, Koparkharine, Thane , Navi Mumbai, Maharashtra ,400709 Email.id: ipprashantjain@gmail.com</p> <p>3. Ms. Neeraja Kartik 202 Padmasani Apartments 58/2 Shivaji Nagar ,Nagpur -10 Email id: neerajakartikip@gmail.com</p>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shah Group Builders Limited on 03/01/2024

The creditors of **Shah Group Builders Limited**, are hereby called upon to submit their claims with proof on or before 20/01/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class,as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the Class-1-Unit Holders/Allottees under Real Estate Project in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

The Financial Creditors, Operational Creditors, Workman and Employees, Authorised Representative of Workmen or Employees, Other Stakeholders may download the relevant forms from the following link: <https://www.ibbi.gov.in/home/downloads>



Date: 08/01/2024

Place: Nagpur

S/D

CMA Srigini Rajat Naidu

IBBI Regn No: IBBI/PA-003/IP-N000137/2017-2018/11513

Interim Resolution professional

Shah Group Builders Limited